

ITEM NO.26

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) Diary No. 37654/2015

DR. BALLABHA DAS SHAH,

Petitioner(s)

VERSUS

STATE OF M.P. THROUGH LAW SECRETARY GOVT. OF
M.P. BHOPAL AND ORS

Respondent(s)

(Office report for directions)

Date : 27/02/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Petitioner(s) Ms. Hema Sahu, Adv.
Mr. Rajendra Sahu, Adv.
Mr. Rishabh Sahu, Adv.
Mr. C.L. Sahu, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 06.03.2017.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Saroj Kumari Gaur]
Court Master